Central Administrative Tribunal Principal Bench

CP No.278/2018 in OA No.1386/2013

New Delhi, this the 22nd day of October, 2018

Hon'ble Mr. V. Ajay Kumar, Member (J) Hon'ble Mr. A.K. Bishnoi, Member (A)

- Javed Ahmed,
 S/o Abdul Mannan,
 R/o DRM Office,
 Estate Branch
 A61 Rail Vihar,
 Indira Puram, Ghaziabad.
- Sh. Vimal Chander,
 S/o Sh. Durga Dass,
 R/o 19/11, Railway Flat, Sarojini Nagar,
 New Delhi.
- 3. Awadhendra Kumar S/o Sh. D.N. Thakur, R/o 81/1, Railway Colony, Sewa Nagar, New Delhi.
- 4. Akhlesh Kumar, S/o Sh. Anand Kumar, R/o 222/2 Railway Colony, Kishan Ganj
- 5. Mohinder Kumar S/o Sh. Kanha Ram, R/o H No.39, Railway Colony, S.P. Marg, Chankaya Puri, New Delhi.
- 6. Deepak Saxena S/o Sh.Girish Chand Saxena, R/o 1/233, Chiranjiv Vihar, Ghaziabad, (UP)

- 7. Sh. Bainami Singh, S/o Sh.Daulat Ram R/o B-32 K. Vihar Ghazibad (UP)
- 8. Sh.Jasvir Singh S/o Sh. Dalip Singh R/o 216/1, Railway Colony, Kishan Ganj Delhi-07
- 9. Jagdish Kumar S/o sh. Manohar Lal, R/o Arora Clinik, Jhansa Road Chowk Kurukshetra.
- 10. Virender SinghS/o Sh. Ajmer Singh,R/o 681, Sector-8 U.E. Kurukshetra.
- 11. Harpreet SinghS/o Sh. Amrish Singh,R/o E-11-A, Railway Colony,Kurushetra.
- 12. Balesh Kumar, S/o Shri Krishan Yogesh, R/o Patnam rice Mill, Near Hero Honda Agency, Narrwana.
- 13. Sh. Ravi Kant Sxena, S/o Sh. I.S. Saxena, R/o E-273, Railway Colony, Jind (Haryana).
- 14. Surender Kumar Goel, S/o Sh. Sushil Chand, R/o T-15A, Railway Colony, Fornt of Marriage Palace, Jind Jn. Railway Station.
- Surender Singh,S/o Sh.Baljeet Singh,R/o E-27, Railway Colony, Jind (Har).
- 16. Mukesh Kumar S/o Sh. Ved Parkash Malik

R/o H. No. 11, Roop Vihar, Adarsh Nagar, Rohtak.

17. Roshan Lal,S/o Sh. Ganpat Ram,R/o H.No. 1828, W. No. 34 Hakiat Nagar,Janta Colony, Rohtak (Haryana-124001.)

..... Applicants

(By Advocate: Ms. Sonika for Shri Yogesh Sharma)

Versus

- Shri Vishwesh Chaube, General Manager, Northern Railway, Baroda House, New Delhi.
- Shri R.N. Singh,
 Divisional Railway Manager,
 Northern Railway, Baroda House,
 New Delhi.

..... Respondents

(By Advocate: Shri S.M. Arif)

ORDER (ORAL)

Hon'ble Mr. V. Ajay Kumar, Member (J):-

When the matter was taken up for hearing, learned counsel for respondents while producing an order of Hon'ble Apex Court in SLP Nos.11520-11521/2018 dated 08.10.2018, submits that the instant CP proceedings are stayed till the disposal of the said SLPs.

2. In the circumstances, the CP is closed. Notices are discharged. However, the applicants are at liberty to avail their remedies, in accordance with law, once the SLPs are finally decided or the stay is vacated.

(A.K. BISHNOI)
MEMBER (A)

(V. AJAY KUMAR) MEMBER (J)

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